HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

Subject:- Amendment to the High Court of Jammu & Kashmir and Ladakh (Designation of Senior Advocates) Rules, 2025.

NOTIFICATION

No: 2103 of 2025/RG

Dated: 2 .07.2025

In exercise of powers conferred by Article 227(2)(b) of Indian Constitution read with Sections 34(1) and 16(2) of the Advocates Act, 1961, the High Court of Jammu and Kashmir & Ladakh hereby makes the following amendments in The High Court of Jammu & Kashmir and Ladakh (Designation of Senior Advocates) Rules, 2025 notified vide notification No. 1784 of 2025/RG/LP dated 29.05.2025:-

Rule 2(i) shall be substituted by the following:-

2. Definitions

"(i) "Advocate" means an advocate entered in any roll under the provisions of the Advocates Act, 1961.'

By Order.

Registrar General (Officiating) Dated: 2 .07.2025

No:-35332-51/RG/GS

Copy of the above forwarded to the:

- 1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
- 2. Secretary to Hon'ble Mr./Mrs. Justice
 - for kind information of their Lordships.
- 3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar;
- 4. Director, J&K Judicial Academy, Srinagar;
- 5. Registrar Rules, High Court of J&K and Ladakh, Srinagar;
- 6. Registrar (I.T) Computers, High Court of J&K and Ladakh, Srinagar;
- 7. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar; 8. All Principal District and Sessions Judges, UTs of J&K and Ladakh;
- 9. President, J&K High Court Bar Association, Jammu/Srinagar;
- 10. Private Secretary to Learned Advocate General, Jammu/Srinagar;
- for information and necessary action. 11. Secretary, Bar Council of India, New Delhi for information.
- Manager, Government Press, Jammu/Srinagar for publication in the Government Gazette.
 Incharge NIC, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the Hon'ble High Court.
- 14. Incharge Library, High Court Wing, Srinagar/Jammu for information and for keeping the record of the same.
- 15. Order File.

Registrar General (Officiating)